

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-62/2020 )**

Shri Raymond Desa and ors.

... Petitioners

***Versus***

Village Panchayat of Cortalim and anr.

... Respondents.

None for the petitioners.

Ms. S. Linhares, Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 7<sup>th</sup> July, 2020.**

P.C.

None for the petitioners, though the respondents' counsel is present. The learned counsel for the respondent no.1 seeks time to file counter.

Post the matter on 10.7.2020.

**DAMA SESHADRI NAIDU, J.**

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